

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE SHAJI P.CHALY

&

THE HONOURABLE MR.JUSTICE ASHOK MENON

TUESDAY, THE 5TH DAY OF MAY, 2020 / 15TH VAISAKHA, 1942

WA TMP NO.2 OF 2020

APPELLANT/PETITIONER:

SANTHOSH KUMAR.K.O,  
AGED 58 YEARS, S/O OMANAKUTTAN PILLAI,  
KUZHITHUNDIL ANANDA BHAVAN,  
KUNNAM (PO), MAVELIKARA, ALAPUZHA DISTRICT

BY. ADV.SRI M.V.THAMBAN  
ADV.SRI R.REJI  
ADV.SMT.THARA THAMBAN  
ADV.SRI B.BIPIN  
ADV.SRI.ARUN BOSE  
ADV.SMT. RENI JAMES

RESPONDENTS/RESPONDENTS:

1. STATE BANK OF INDIA,  
REPRESENTED BY THE CHIEF MANAGER (MAINTENANCE) ,  
RASMEC, STATE BANK OF INDIA,  
MAVELIKARA (PO), ALAPUZHA DISTRICT,  
PIN- 690 101.
2. THE AUTHORIZED OFFICER,  
RASMEC, STATE BANK OF INDIA,  
MAVELIKARA (PO), ALAPUZHA DISTRICT,  
PIN- 690 101.
3. THE BRANCH MANAGER,  
KOZHUVALLOOR,  
STATE BANK OF INDIA,  
CHENGANNOOR PO,  
ALAPPUZHA DISTRICT,  
PIN- 689 121.

THIS WRIT APPEAL TMP HAVING COME UP FOR ORDERS ON 05.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**SHAJI P.CHALY & ASHOK MENON, JJ.**

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WA TMP No.2 of 2020  
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Dated this the 5<sup>th</sup> day of May, 2020

**O R D E R**

**SHAJI P.CHALY, J.**

There is no representation for the first respondent-Bank. The learned counsel for the appellant is directed to serve a memo on the learned Standing Counsel for the first respondent-Bank stating that the case is being posted on 8.5.2020.

Post on 8.5.2020.

**SHAJI P.CHALY  
JUDGE**

**ASHOK MENON  
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS:

EXHIBIT P1: TRUE COPY OF THE NOTICE NO. RASMEC MVK/2019-20 DT.  
01.01.2020 ISSUED BY THE 2 ND RESPONDENT

EXHIBIT P2: TRUE COPY OF THE NOTICE DATED 29.01.2020 ISSUED BY THE  
SECOND RESPONDENT